

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) Yes, Sir.

(b) to (d) It has not been found possible to provide financial assistance for renovation work as there is no such provision in the relevant scheme. Accordingly, the State Government has been advised to meet the required funds from the grant received from various sources including the Central Government's Relief Package.

### **Legislation to Check Match-Fixing**

5328. SHRI KRISHNA KUMAR BIRLA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government are aware of the recent reports appearing in various sections of the Press regarding the alleged match fixing involving the Indian Bookie and the Captain of the South African cricket team which visited the country;

(b) if so, whether Government think that match fixing involving high scale gambling which is fast spreading in the international sports world is unhealthy and undesirable in the promotion of sports imbining the spirit of patriotism in the sportsmen; and

(c) if not, whether Government propose to bring a suitable legislation to check it?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) to (c) In view of seriousness and sensitive nature of the issue of match fixing, the Government has entrusted the matter of Match Fixing to Central Bureau of Investigation (CBI) for appropriate inquiry and necessary action. Now, CBI will look into all aspects of this issue. Further action in this regard would be taken, as appropriate, after the completion of Inquiry by CBI.